

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 31 of 2014

Dated : 1st July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Starwire (India) Vidyut Pvt. Ltd. ... Appellant(s)
Versus

H.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Ms. Shikha Ohri for R.1

ORDER

Both the parties have filed their respective Written Submissions.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js